

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 106 OF 2015

Dated: 2nd November, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**M/s India Power Corporation Ltd. ... Appellant(s)
Vs. ...
Haryana Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Ananya Mohan

Counsel for the Respondent(s) : Ms. Nikita Choukse
Mr. Raheel Kohli for R-2

ORDER

List the matter for hearing on **18.12.2017.**

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

mk/vt